

(c) whether Government propose to order a thorough probe into the allegations; and

(d) whether the Government will provide State-wise details of arrests and detentions?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (c) The Government are aware of general complaints of this nature. A decision as to whether an inquiry should be held and the manner in which the inquiry should be made is under active consideration of Government.

(d) A statement in this question has already been laid on the Table of the House on 5th April, 1977.

Causes Leading to the Promulgation of Emergency

98. SHRI SAMAR GUHA:

SHRI KANWAR LAL GUPTA:

SHRI SURAJ BHAN:

SHRI BASHIR AHMAD:

Will the Minister of HOME AFFAIRS be pleased to state whether a National Commission will be appointed to go into the alleged causes that led to the promulgation of Emergency?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): The suggestion made by the Hon'ble Members is under active consideration of Government.

Names of Newspapers Penalised Under Censorship Orders during the Emergency

99. SHRI SAMAR GUHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) names of newspapers, including dailies and periodicals penalised under censorship orders during the Emergency;

(b) measures adopted against them;

(c) names of newspapers including dailies and periodicals which ceased their publications during the Emergency; and

(d) whether a Commission will be set up to go into the cases and to suggest measures for restoration of freedom of press?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (d) A statement is laid on the Table of the House. [Placed in Library. See No. LT-105/77]. The statement does not include names of newspapers which have been penalised under various provisions of law other than censorship orders & M. P. Public Security Act.

Publications of Books etc. in Justification of Emergency and 20 plus 5 Points Programme

100. SHRI SAMAR GUHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names and number of books and booklets published by the Ministry of Information and Broadcasting in justification of Emergency and 20+5 points programme of the last Congress Government;

(b) expenditure made thereon;

(c) amount of the advertisements given in press, dailies and other periodicals in defence and justification or as measure of publicity regarding Government stand on emergency; and

(d) total expenditure made by the Information and Broadcasting Ministry in giving publicity etc. in regard to justification and propagation of emergency measures?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) In all 216 books/booklets were published by the Ministry to Information and Broadcasting

in justification of Emergency and 20 plus 5 points programme of the last Congress Government. A list showing their names and number is laid on the Table of the House. [Placed in Library. See No. LT—106|177.]

(b) About Rs. 1,64,39,850.

(c) About Rs. 1,18,00,000.

(d) The information is being collected and will be laid on the Table of the House.

Arrests made during Emergency

101. SHRI B. C. KAMBLE:

SHRI HUKAMDEO NARAIN YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many men and women were arrested during Emergency;

(b) the number of such arrested persons party-wise, group-wise and organisation-wise and whether all of them have been released till to-day;

(c) whether any of these persons arrested, died in the jail or after release from the jail, and what broadly are the causes of their deaths; and

(d) whether there was any representation to the then Government from those arrested and taken ill prior to their death; and if so, with what result?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) 34630 persons were detained under the MISA during the period 25-6-1975 to 19-3-1977.

(b) to (d). Information is being collected and will be laid on the table of the House.

Drinking Water in Villages in M.P.

102. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any amount has been allotted to Madhya Pradesh for supply of drinking water to villages and interior areas inhabited by Harijans, Adivasis and other backward communities; and

(b) if so, the amount allotted in 1975-76 and 1976-77 and the number of villages and areas covered during the above period?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). There is no Central Scheme for supply of drinking water to villages inhabited by Harijans, Adivasis and other backward communities. However, under the minimum Needs Programme of the State Sector for rural water supply, Rs. 400 lakhs and Rs. 350 lakhs have been provided for the year 1975-76 and 1976-77 respectively. All the rural areas of the State including those inhabited by Harijans, Adivasis and other backward communities are expected to be covered under this programme.

Development of Bankura and Purulia Districts

103. DR. BIJOY MONDAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Bankura and Purulia are industrially backward districts in West Bengal; and

(b) the steps Government have taken to establish cottage, medium and heavy industries in these areas?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) Yes, Sir.